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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/07	TP 06/16	For hearing	397/ 398	Sharaya M. Hanji & 5 Ors. Vs. Nutan Investments & Trading P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. LAKSHMI MENON
(For C.K Nandakumar
Law Chambers)
(9880073412)

Petitioners




ORDER

Counsel for Petitioner is present. However, Counsel requested time for submission further arguments. List it on 21/12/2017.



Member (T)



Member (J)